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O.A. No 915/00

24/8/00

Hon. Mr. S. K. T. Nagri, J.M.
Hon. Mr. M. P. Singh, A.M.

Shri A. V. Srivastava for the applicant.

Shri P. Mathur, Additional Standing Counsel for Union at Gudia is directed to take notice of the case and assist the Court during the hearing.

Heard, on the point of admission.

The applicant has filed this O.A. with the prayer to quash the appointment of respondent no. 4 and to re-consider the case of the candidates sponsored by the Employment Exchange alongwith candidature of the applicant for appointment to the post of E.D.B.P.M., Maharajpur, Nagar. In para-4.10 and the subsequent paras of the O.A., the applicant has mentioned that he preferred the ~~the~~ representation before the authorities in the department, but the same has not been decided.

We find it a fit matter to direct the respondents to decide the pending representation of the applicant.

For the above, we direct the ~~respondents~~ competent authority in the respondents establishment to decide the representation dated 03/3/00 of the applicant, copy of which has been annexed as annexure A-8 to the O.A. and pass detailed reasoned and speaking order within 8 weeks from the date of communication of this order along with copy of annexure A-8. The O.A. is disposed of accordingly.

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Copy of this order alongwith copy
of O.A. be furnished to Shri P. Mathur.

msm
AM.

San
J.M.

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